

- (b) if so, the details thereof;
- (c) whether the technology developed by National Aero Space Laboratories (NAL) and the CSIR has the ability to predict cracks or damage on an aircraft even when it is airborne;
- (d) if so, the details thereof;
- (e) whether the Civil Aviation majors such as Airbus, Boeing, Bombardier and Embraer have already adopted this system and this technology can save close to 30 per cent of the maintenance cost running into millions; and
- (f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) National Aerospace Laboratories (NAL) under Council of Scientific and Industrial Research (CSIR) has developed a technology for Structural Health Monitoring (SHM) of a structure to be airborne.

(c) to (f) The device is still at a trial stage and the outcome and effects are being analysed.

Purchase of aircraft by Air India/NACIL

329. DR. T.N. SEEMA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Air India/NACIL have signed any contract for purchase of aircraft from any foreign country during the last two years;
- (b) if so, the details of the contract;
- (c) whether Government has received any complaint regarding the purchase deal; and
- (d) if so, whether Government would cancel the deal?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (c) No, Sir.

(b) and (d) Do not arise.

Private airlines dues to Government

330. DR. T.N. SEEMA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the private airlines operating domestic and international flights in the country;
- (b) the approximate market share of these companies in terms of traffic and revenue;
- (c) the total amount owed by each of the private airline companies to the Government agencies by way of dues towards license fees, fuel charges, taxes, airport charges and other heads; and